

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

36.

CP/256(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.05.2024**

NAME OF THE PARTIES: Rb British Marine India Private Limited

SECTION: 66 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Arun Saxena, Ld. Counsel for the Applicant present. Mr. Altap Shaikh, Authorized Representative on behalf of the Respondent present.
2. Authorized Representative of the RD submits that he has not receive RoC report.
3. List this matter for hearing on **04.07.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)